

ORDER SHEET

O.A / MAT/BA/ CP NO. 891 OF 2006Applicant/s A.K. Rai Respds. U.O.I and orAdvocate for Applicant/s Sri V.K. Saurastri Advocate for Respondent/s Sri K. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
	<u>Dt. 06.03.09</u> List revised. None present for the applicant. Counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the case. OA is accordingly dismissed in default and for non-prosecution. <u>Sy</u> (S.N. Shukla) AM <u>8</u> <u>hjm</u> (A.K. Gaur) J.M	